

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

SUPPLEMENTARY CAUSE LIST DATED 08.04.2021 (THURSDAY)

COURT – IV (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial) and Hon'ble Mr. Kanthi Narahari, Member (Technical)

For Orders

1.	Comp. App. (AT) (Ins) No. 1029 of 2020	Amit Suresh Bhatnagar Vs. Bhuvan Madan	Manu Aggarwal	Ravi Sharma
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For Hearing

2.	Comp. App. (AT) No. 91 of 2019 Part Heard	M.Chandra Sekhar Rao & Ors. Vs. MPR Refractories Ltd.& Ors.	Dhruv Gupta	Anshuman Sharma-(R1, R2& R5)
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By the order of Hon'ble Acting Chairperson

**-sd/-
Registrar**